

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2018 &**  
**IA NO. 577 of 2018**

**Dated: 05<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Indo Rama Synthetics Ltd**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Ashish Prasad  
Mr. Mehfooz Nazki  
Mr. Sanyam Saxena  
Mr. Kaustul Mishra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Ms. Malavika Prasad  
Ms. Anushka Sharma for R-2

**ORDER**

Heard learned senior counsel appearing for the Appellant, Mr. Ramji Srinivasan and learned counsel appearing for the second Respondent, Ms. Anjali Chandurkar at considerable time.

**Admit.** Issue Notice to the Respondents returnable on **28.08.2018.**

We have gone through the submissions made in the Application for Stay and also reply filed by the second Respondent.

The learned counsel appearing for the second respondent is hereby directed not to precipitate in the matter till **11.09.2018.**

The learned counsel appearing for the Respondent No.2 prays for two weeks time to file reply to the main petition.

Submissions made by learned counsel appearing for Respondent No.2, as stated above, are placed on record.

Two weeks time is granted to the second Respondent to file reply to the main petition i.e. by 20.07.2018 after serving copy on the other side. Thereafter, learned senior counsel appearing for the Appellant is granted two weeks' time to file rejoinder on or before 03.08.2018 after serving copy on the other side.

List the matter on **28.08.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for Respondents.

**(S. D. Dubey)**  
**Technical Member**

*bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**